**Title**: Demand to enquire the alleged disparities in the pocket money given to the Indian athletes went to Sydney Olympics.

SHRI A.P. ABDULLAKUTTY (CANNANORE): Respected Deputy-Speaker Sir, an investigation into the alleged disparities in the pocket money given to the Indian athletes who had been to Sydney Olympics and the amount entered in their passports, might unearth an Olympian Scam running into crores of rupees, pinning down the IOA and AAFI authorities.

A 67-member Indian team had left for Sydney in three batches and according to the passport entries of one of the athletes an amount of US \$ 5000 was authorised on behalf of IOA. But in reality, the athlete was given a paltry sum of Australian \$ 1300 and another US \$ 500 on behalf of City Bank. Thus, the IOA and the AAFI authorities had jointly pick pocketed an individual athlete of Rs.1,77,074. Misappropriations to this effect might have happened in all other cases and if so, the amount would add up to Rs.1,18,63,958. This is a very serious misuse which calls for an immediate inquiry.